NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P. No. 28/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017

NAME OF THE PARTIES:

M/s. Tushar Clothing Pvt. Ltd. & Anr.

V/s.

Mr. Ramesh D. Shah & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act, 1956 & 241-242 of the Companies Act, 2013

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

CP No. 28/397-398/NCLT/MB/MAH/2014

On the mentioning made by the Petitioner's side for postponing this matter from 20th October 2017 to 6th November 2017, and for there being no objection from the Respondent side, list this matter on **06.11.2017**.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)